

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

228. IA/2145/2024 IA/4247/2023 IA/5124/2023 IA/5183/2023 In C.P.
(IB)/1189(MB)2021

IN THE MATTER OF

Intec Capital Limited

... Petitioner

Vs

Technokolla (India) Pvt Ltd

...Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 21.06.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

Adjourned to **23.07.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/